

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 1366
TO BE ANSWERED ON 11th FEBRUARY, 2019

IMPORT OF NATURAL RUBBER

1366. SHRI ANTO ANTONY:

Will the Minister of **COMMERCE & INDUSTRY (वाणिज्य एवं उद्योग मंत्री)** be pleased to state:

- whether the Government has any statistics regarding the import of natural rubber taken place in the country during the last three years and if so, the details thereof including the revenue generated through imports;
- whether the Government has issued licenses to import Natural Rubber and if so, the details of such licenses issued during the last four years, year-wise and country-wise;
- whether the Government has restricted import of natural rubber through some identified ports and if so, the details thereof alongwith the details of major ports allowed to import natural rubber; and
- whether the Government has received applications to allow import of natural rubber from other ports also, if so, the details thereof and the response of the Government in this regard?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सी. आर. चौधरी)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SHRI C. R. CHAUDHARY)

- India's import of Natural Rubber (under Principal Commodity Group: NATURAL RUBBER) for last three financial years (2015-16 to 2017-18) as well as upto December, 2017 & 2018 are as under:-

Year	Quantity (in TON)	Value (in Million US \$)
2015-16	458382	715.12
2016-17	426188	652.57
2017-18	469760	829.15
2017-18 (upto December, 2017)	337979	619.54
2018-19 (upto December, 2018)	464816	705.99

Note: Figures pertaining to the current financial year 2018-19 are Provisional.

(b) As import policy of Natural Rubber is 'free' subject to port restriction, no license is required for import of Natural Rubber.

(c) Import of natural rubber is allowed through sea ports of Nhava Sheva and Chennai since 20 January, 2016 with a view to protecting the interests of domestic rubber growers. However, port restriction is not applicable for import of natural rubber under Advance Authorisation.

(d) Requests have been received for allowing imports of Natural Rubber through the ports namely Tuticorin, Mundra, Kattupalli and Kamarajar Port. However, the requests have been turned down.
